

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

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ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

CP/14/GB/2019

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Shiuli Roy 2. Sikha Roy, 3.Susanta Kr. Roy, 4. Pranay Kr. Roy & 5. Biplab Kr. Roy. -Vs- M/s Hotel Indira Pvt. Ltd. 2. Carfew Roy & 3. Mita Sinha Roy.
Under Section	U/s 241 & 242 of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) :

ORDER

No appearance either for any of the petitioners or respondents.

Matter adjourned to **30.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)